

(b) Yes Sir. The procurement process for acquiring the weapons and equipment has always remained top priority for the National Security Guard.

(c) No Sir.

(d) Does not arise in view of (c) above.

Plan to check naxalite activities

†2003. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has worked on any plan to keep an eye on naxalite activities in the naxal affected backward States in the wake of incessant attacks on central police forces;

(b) if so, the details thereof;

(c) whether security agencies of Government doubt that some agencies are serving naxalites in the garb of serving the people; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Government has adopted an integrated approach in dealing with Left Wing Extremism activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central paramilitary forces (CPMFs) and Commando Battalions for resolute Action (CoBRA); sanction of India Reserve (IR) battalions, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools; modernization and upgradation of the State Police and their intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of intelligence; facilitating inter-State coordination; launching special intra-State and Inter-State Coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

(c) and (d) Available inputs indicate that certain NGOs do rake up issues to suit the agenda of the CPI (Maoist).

Report of Liberhan Commission

2004. SHRI SABIR ALI:

SHRI AMIR ALAM KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

† Original notice of the question was received in Hindi.

(a) whether the Liberhan Commission constituted to enquire into Babri Masjid demolition has submitted its report;

(b) if so, the main recommendations thereof;

(c) whether any action is being proposed to be taken on this report;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes Sir.

(b) to (e) The Central Government is examining the report. As per the provisions of Section 3(4) of the Commissions of Inquiry Act, 1952, the report together with a memorandum of the action taken thereon will be laid before each House of the Parliament.

ULFA insurgents getting arms from China

2005.PROF. ALKA BALRAM KSHATRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that the ULFA commander who has been hiding in Bangladesh for many years has now moved to China;

(b) if so, the facts and details thereof;

(c) whether the ULFA insurgents are getting arms from China and using the same in the North-Eastern States; and

(d) if so, the strategies Government proposes to adopt to crush the evil designs of ULFA insurgents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Some inputs suggest that United Liberation Front of Asom (ULFA) Commander-in-Chief Paresh Baruah had moved out of Bangladesh for some time. However, details in this regard are not available.

(c) ULFA possesses a large number of sophisticated weapons including AK series Rifles. As per inputs, these arms and explosives are mostly obtained by the outfit from foreign countries and brought to India through Bangladesh.

(d) The Government has taken various steps to check the activities of ULFA, which include intensified Counter Insurgency operations, deployment of Para-military Forces and Army in the State, coordinated action by Army, Para-military Forces and State Police for counter insurgency operations, declaration of ULFA as unlawful association under the Unlawful Activities (Prevention) Act 1967, declaration of Assam as "disturbed area" under the Armed Forces (Special Powers) Act, 1958, reimbursement of security related expenditure to the state Government and modernization/up-